

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1552
TO BE ANSWERED ON 10th FEBRUARY, 2021

AGRI EXPORT POLICY

1552. DR. PRITAM GOPINATHRAO MUNDE:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Union Government has announced an Agri Export Policy;
- (b) if so, the details and the salient features thereof;
- (c) whether Agricultural and Processed Food Products Export Development Authority (APEDA) has signed MoUs with AFC India Limited and National Cooperative Union of India (NCUI) recently;
- (d) if so, the details and the objectives thereof; and
- (e) the extent to which the said MoU is likely to help the farmers under Agri Export Policy?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री हरदीप सिंह पुरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI HARDEEP SINGH PURI)

(a & b) Yes, sir. The Government introduced a comprehensive Agriculture Export Policy in December 2018, with the following objectives:

- (i) To diversify our export basket, destinations and boost high value and value added agricultural exports, including focus on perishables.
- (ii) To promote novel, indigenous, organic, ethnic, traditional and non-traditional Agri products exports.
- (iii) To provide an institutional mechanism for pursuing market access, tackling barriers and dealing with sanitary and phytosanitary issues.
- (iv) To strive to double India's share in world agri exports by integrating with global value chains.
- (v) Enable farmers to get benefit of export opportunities in overseas market.

(c& d) Yes, Sir. The Agricultural and Processed Food Products Export Development Authority (APEDA) has signed MoUs with AFC India Limited and National Cooperative Union of India (NCUI) in August 2020.

The MoU with AFC India Ltd. has been signed for cooperation in the areas of critical technology intervention requirements for organic as well as chemical/ residue free production systems; development of Common Processing Centres; effectively supporting the entire value chain system

in clusters identified under the Agriculture Export Policy (AEP); developing pre-production, production, post harvesting, primary processing, secondary processing and transportation/distribution guidelines for all the stakeholders including farmers to meet international compliances, capacity building of various stakeholders and providing technical support to tribal farmers & groups, federations, organizations working with farmers.

The MoU with NCUI has been signed for cooperation in the areas of engaging cooperatives involved in agricultural production for improving the quality of agri-produce, its consolidation and export for better price realization to the farmers; facilitating necessary certifications for agri-produce/ organic produce; capacity development of agri-processing and allied cooperative societies/SHGs; showcasing the products and services being produced/offered by agri-produce/processing cooperatives in the Indian and global markets, etc.

(e) The MoU with AFC India Ltd and NCUI will facilitate the development of clusters identified under the AEP, thus benefiting the farmers in those clusters and promoting agri exports from the country.
